

No. DSJ/BLP/EC/Cov-19/2020-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,  
BILASPUR, HIMACHAL PRADESH.

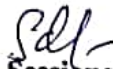
Dated Bilaspur, the 2<sup>nd</sup> May, 2020.

INSTRUCTIONS.

Pursuant to the order No. 40-3/20202-DM-I(A), dated 1<sup>st</sup> May, 2020 of the Ministry of Home Affairs, Government of India, the undersigned issue the following instructions to be followed in the Court Complexes of this Civil and Sessions Division till further orders :

- 1 All the Judicial Officers shall attend Court. However, the remaining staff will attend upto 33% as per requirement.
- 2 Wearing of face mask/cover is compulsory.
- 3 Social distancing is to be maintained at work place.
- 4 Good hygiene practice shall be taken up viz. Hand wash and sanitizer preferably with touch free mechanism will be made at all entry and exit points and common areas.
- 5 Frequent sanitation of entire workplace, common facilities and all points which come into human contact e.g. door handles etc. shall be ensured,
- 6 Use of *Arogya Setu* application is mandatory for all the employees.
- 7 Large physical meetings are to be avoided.
- 8 Use of infrared thermal scanning of every visitor at entry point.

Besides, these all the instruction, issued by the Government and Hon'ble High Court be complied by all and any deviation shall attract action as per law.

  
District & Sessions Judge,  
Bilaspur, H.P.

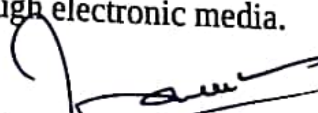
Endst. No. DSJ/BLP/EC/Cov-19/2020- 1785

Dated Bilaspur, the 2<sup>nd</sup> May, 2020.

Copy forwarded for information and necessary action to :

1. All the Judicial Officers of this Division through e-mail.
2. The Assistant Programmer/S.As. With the directions to upload these instructions on the website of District Courts', for information of all concerned.
3. All the Officer/officials of this office through electronic media.
4. Notice of this office.

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District & Sessions Judge,  
Bilaspur, H.P.